F. No. J-18/69/2022-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 2 October, 2022

ORDER

The President is pleased to accept the resignation of **Shri Sukhnath Sai Painkara**, Central Government Counsel for the High Court of Chhattisgarh with effect from 8th September, 2022.

- 2. Consequently, the name of Shri Sukhnath Sai Painkara, Advocate in this Department's Order No. J-11017/11/2021-Judicial dated 14.12.2021, in the list of "Central Government Counsel" at serial number 38, **stands deleted**.
- 3. Hindi version of this order will follow.

(Vija**y K**umar Sharma) Joint Secretary & Legal Adviser

Copy for information to:

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
- 3. Shri Ramakant Mishra, Deputy Solicitor General of India, High Court of Chhattisgarh at Bilaspur.
- 4. The Registrar, High Court of Chhattisgarh at Bilaspur.
- 5. Shri Sukhnath Sai Painkara, Advocate, C/18, Kranti Nagar, Behind Hanuman Mandir, Bilaspur, Chhattisgarh 495001.
- 6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
- 7. Hindi Section, Department of Legal Affairs, for translation of this order.

8. Office/spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial) Tel. 011-23384945

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